

I children belonging to weaker section and children belonging to disadvantaged group from the neighbourhood and provide them free and compulsory education till completion of elementary education. In addition, for transferable Government salaried employees, Central Government has set up, good quality Kendriya Vidyalaya schools across the country.

### **Trading in solar RECs**

3214.PROF. M. V. RAJEEV GOWDA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the volume of trading in solar Renewable Energy Certificates (RECs) on energy exchanges during the last six months;
- (b) whether there has been a decline in trading during the last couple of months, and if so, the details thereof;
- (c) whether the decline in trading of RECs has been fuelled by a decline in cost of solar power plants and if so, the details thereof;
- (d) whether there is reluctance on the part of States to meet their renewable energy sources obligations; and
- (e) if so, the States which are not meeting their obligations?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) During last six months (June-November 2014) 12,341 Solar RECs were traded in the energy exchanges. Month wise/exchange wise details are given in Statement (*See below*).

(b) and (c) There was a decline in Solar REC trading in October 2014, however, in November 2014 it picked up.

(d) and (e) An analysis of the Annual Revenue Requirement (ARR) filed by electricity Distribution Companies and the Tariff Orders issued by the State Electricity Regulatory Commissions for the year 2013-14 suggests that the States of Karnataka, Tamil Nadu, Rajasthan, Gujarat, Himachal Pradesh, Maharashtra, Uttarakhand, Punjab and Jammu and Kashmir and the Union Territory (UT) of Chandigarh have made provisions for above 75 per-cent compliance of the Renewable Purchase Obligation (RPO). The remaining States and UTs have provision for less than 75 per-cent RPO compliance.

***Statement****Month wise/exchange-wise details of Solar Renewable Energy**Certificates (RECs) traded during June - November, 2014*

Sl. No.	Month	Solar RECs traded through Power Exchanges		
		Indian Energy Exchange (IEX)	Power Exchange of India (PXI)	Total
1.	June	636	1,018	1,654
2.	July	498	6,135	6,633
3.	August	367	796	1,163
4.	September	264	1,099	1,363
5.	October	232	147	379
6.	November	245	904	1,149
	TOTAL	2,242	10,099	12,341

**Off-grid solar packs in Telangana**

3215. SHRI DEVENDER GOUD T.: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is a fact that the Ministry is helping the New and Renewable Energy Development Corporation (NEDCOP) of Telangana in providing off-grid solar packs in 4000 houses in the State;

(b) if so, the details thereof;

(c) whether there are any plans to extend this facility in phases to other houses in the State; and

(d) if so, the details thereof and the target set during the Twelfth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) The Ministry has accorded sanction of 10,000 Nos. 1 KWp capacity off-grid solar power packs in undivided State of Andhra Pradesh. Out of which 4180 Nos. of power packs will be installed in Telangana.

(b) The programme is under implementation, the subsidy component is ₹47,400/- for the system having Tubular Gel Batteries and ₹47,344/- for low maintenance lead acid batteries.